

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

05.03.2021

M.A./350/538/2020

O.A./350/1389/2016

(DELETION NAME)

ITEM NO:40

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

S E RAILWAY

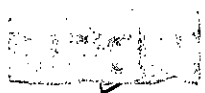

-V/S-

NARAYAN RISHI

Ms. G. Roy

None

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>Since the grievance of the applicant against the RRC, E. Rly and therefore, S.E. Rly, has no role in this matter, RRC, S. E. Rly be deleted in the array of the respondents. Let necessary correction be carried out in the cause title.</p> <p>Let, MA538/2020 is disposed of.</p> <p>List the OA on 19.05.2021.</p> <div style="display: flex; justify-content: space-around; align-items: center;"> <div style="text-align: center;">  (DR. NANDITA CHATTERJEE) MEMBER(A) </div> <div style="text-align: center;">  (BIDISHA BANERJEE) MEMBER (J) </div> </div> <p style="text-align: left; margin-top: 10px;">pd</p>